DEPUTY MINISTER THE FOR COMMUNICATIONS (Shri Raj BAHADUR): I lay the Table on the Council two statements showing accidents to aircraft belonging to (i) Air Line Companies, and private owners, giving (ii) required information. [See Appendix IV, Annexure No. 201|.

RETRENCHMENT IN ORDNANCE
WORKS—REQUEST FOR INFORMATION

Shri S. N. MUZUMDAR (West Bengal): Sir, I have a submission to make.

Mr. CHAIRMAN: What is that?

SHRI S. N. MAZUMDAR: The other day I made a submission that I had sent a short notice question to the Defence Ministry in connection with the proposed retrenchment in some ordnance works. I was informed that the Defence Ministry declined to answer that short notice question. The proposed retrenchment is to take place on 15th May next. When this matter was placed before the Chair, the Chair kindly consented to look into the matter. Now I have been informed that nearly 30,000 employees have served strike notice and it will be very unfortunate if the Defence Ministry refuses to throw light on this matter. May I request the particular Ministry to throw some light on this matter tomorrow?

SHRI K. SURYANARAYANA: The Ministry declined to answer the short notice question?

SHRI S. N. MAZUMDAR: Yes.

QUESTION Te. HATHI GOLD MINES

DR. R. B. GOUR (Hyderabad):
During the winter session of Parliament last year, Sir, I had put a number of questions on the Hathi
Gold Mines and the Deputy Labour
Minister told us that information
was being collected and would be into en the Table of the House after

It had been collected, and as soon as it was with the Labour Ministry. It is however, unfortunate that though so many months have since elapsed this information has not yet been made available either to the House or to me personally.

on the Table

Shri C. G. K. REDDY (Mysore): That is quite true, Sir. I am sorry to say the Ministers give so many promises on the floor of the House and these promises are not kept except in a very few instances.

THE MINISTER FOR PARLIA-MENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): We always look after the assurances given by the hon. Ministers.

SHRI C. G. K. REDDY: May I quote instances just now?

Mr. CHAIRMAN: Don't bother about it now.

SHRI SATYA NARAYAN SINHA: We are laying all those statements on the Table of the House.

SHRI B. GUPTA (West Bengal): Sir, this term "as soon as possible" should be defined, for it seems to be a very elastic term so far as the Ministers are concerned.

Mr. CHAIRMAN: Thank you. Mr. Deshmukh to lay the papers on the Table.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS, COM-MERCIAL APPENDIX AND AUDIT REPORT OF DEFENCE SERVICES 1952.

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a copy each of the following papers as required by clause (1) of article 151 of the Constitution:—

(i) Appropriation Accounts of the Defence Services for the year 1950-51. [Placed in Library. See No. IV O.I. (94).} (11) Commercial Appendix to the Appropriation Accounts the Defence Services for the year 1950-51 and the Audit Report thereon [Placed in See No IV O.1. Libraiv (96)

Papers taid

(III) Audit Report Defence [Placed in Services 1952 See No IV O1 Libraiv (95) +

REPORT ON PUBLIC ADMINISTRA-TION BY SHRI PAUL H APPLEBY

SHII M C SHAH Sir, I beg to lay on the Table a copy of the Report of a Survey on Public Administration in India by Shri Paul H Appleby [Placed in Library See No IV AO (134)]

Prof G RANGA What is it?

MR CHAIRMAN The Appleby Report on Public Administration

Prof G RANGA Sir, when do we get an opportunity to see and discuss the

MR CHAIRMAN Now he is laying it on the Table of the House.

Prof G. RANGA it Sır, already been laid now But when do we get an opportunity of discussing the Appropriation Accounts of the 'Defence Services' That is one thing I wanted to ask Secondly, last year a request was made by think, my hon friend Shri C G K. Reddy that an occasion should be found to discuss the foreign policy of the Government a separate occasion and not in connection with the President's Address or any other But so far there has such occasion been no response from the Govern-I would like to suggest that in the coming session at least an early occasion may be found next time we meet, to discuss our foreign policy

SHRI B GUPTA: May I suggest that an opportunity should be given

even in this session to discuss our foreign policy in the Indian Parliament, because in this particular juncture in the world, I think we can make certain contributions to bringing about peace especially since certain new possibilities opened before all peace-loving people

Mp CHAIRMAN Yes, Mr Abid Ah

ANNUAL REPORTS AND BUDGET ESTIMATES OF THE EMPLOYEES' STATE INSURANCE CORPORATION

DEPUTY THE MINISTER FOR LABOUR (SHRI ABID ALI) Sir. I beg to lav on the Table a copy each of the following papers as required by section 36 of the Employees' State Insurance Act, 1948 -

- (1) Annual Report and Audited Accounts of the Employees' State Insurance Corporation for the year 1951-52 [Placed in Libiary See No IV. O.7. (17)]
- (11) Revised Budget Estimates for the year 1952-53 and Budget Estimates for the year 1953-54 of the Employees' State Insurance Corporation [Placed in Library See No IV 0.7. (20)

GOVERNMENT ACTION ON ASSURANCES. PROMISES AND UNDERTAKINGS GIVEN DURING THE SESSIONS

SHRI SATYA NARAYAN SINHA: Sir, I beg to lay on the Table the following statements showing action taken by the Government on various assurances, promises and undertakings given during sessions shown against each -

- (1) Supplementary Statement No II [See Appendix IV. No. 202 1-First Annexure Session, 1952 of the Council of States
- (ii) Supplementary Statement No I [See Appendix IV,